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GOVERNMENT OF WEST BENGAL
LAW DEPARTMENT
Legislative

West Bengal Act II of 1993

THE WEST BENGAL APPROPRIATION ACT, 1993.

[Passed by the West Bengal Legislature.]

*[Assent of the Governor was first published in the *Calcutta Gazette, Extraordinary*, of the 31st March, 1993.]*

[31st March, 1993.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1993.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1993.

It is hereby enacted in the Forty-second Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation Act, 1993.	Short title.
2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees one thousand six hundred seventy-eight crores ninety-four lakhs thirty-seven thousand three hundred and five towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1993, in respect of the services and purposes specified in column 2 of the Schedule.	Issue of Rs. 1678,94,37,305 out of the Consolidated Fund of West Bengal for the year 1992-93.
3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1993.	Appropriation.

(*Schedule.*)

SCHEDULE.

(See sections 2 and 3.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
REVENUE ACCOUNT				
A—General Services				
(a) Organs of State				
1	2011—State Legislature ..	17,20,000	..	17,20,000
2	2012—Governor	4,05,000	4,05,000
4	2014—Administration of Justice ..	16,95,000	4,96,000	21,91,000
5	2015—Elections ..	4,55,92,000	..	4,55,92,000
(b) Fiscal Services				
(ii) Collection of Taxes on Property and Capital Transactions				
Capital Expenditure Outside the Revenue Account				
C—Capital Account of Economic Services				
(i) Capital Account of General Economic Services				
7	5475—Capital Outlay on Other General Economic Services.	18,045	18,045
REVENUE ACCOUNT				
A—General Services				
(b) Fiscal Services				
(ii) Collection of Taxes on Property and Capital Transactions				
8	2030—Stamps and Registrations ..	76,50,000	..	76,50,000

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(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	(iii) Collection of Taxes on Commodities and Services			
13	2045—Other Taxes and Duties on Commodities and Services.	60,000	60,000
	(iv) Other Fiscal Services			
	(c) Interest Payment and Servicing of Debt			
16	2049—Interest Payments ..	10,00,000	54,75,34,000	54,85,34,000
	(d) Administrative Services			
Serial				
17	2051—Public Service Commission	18,18,000	18,18,000
19	2053—District Administration	3,35,202	3,35,202
21	2055—Police ..	8,64,08,000	2,54,365	8,66,62,365
22	2056—Jails	31,286	31,286
	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			
	4059—Capital Outlay on Public Works	4,78,000	4,78,000
	Capital Outlay on Public Works under Functional Heads			
25	B—Capital Account of Social Services			
	(a) Education, Sports, Art and Culture			
	4202—Capital Outlay on Education, Sports, Art and Culture (Buildings).	2,95,675	2,95,675

(Schedule.)

1	2	3		
Demand Number/ Serial Number,	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
25	4403—Capital Outlay on Animal Husbandry (Excluding Public Undertakings) (Buildings) . . .		37,900	37,900
	4408—Capital Outlay on Food, Storage and Warehousing (Excluding Public Undertakings) (Buildings) . . .		1,85,12,744	1,85,12,744
	Total . . .		1,93,24,319	1,93,24,319
	REVENUE ACCOUNT			
	A—General Services			
	(a) Pensions and Miscellaneous General Services			
28	2071—Pensions and Other Retiring Benefits. . .	14,96,57,000	1,000	14,96,58,000
	REVENUE ACCOUNT			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
30	2202—General Education	3,97,200	3,97,200
31	2204—Sports and Youth Services . . .	1,84,64,000	..	1,84,64,000
	REVENUE ACCOUNT			
	B—Social Services			
	(b) Health and Family Welfare			
32	2210—Medical and Public Health (Excluding Public Health).	3,44,133	3,44,133

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(Schedule.)

1 Demand Number/ Serial Number.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(b) Health and Family Welfare			
34	2211—Family Welfare		86,304	86,304
	REVENUE ACCOUNT			
	B—Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
	2215—Water Supply and Sanitation (Excluding Prevention of Air and Water Pollution).		1,51,199	1,51,199
35	F—Loans and Advances			
	6215—Loans for Water Supply and Sanitation (Excluding Prevention of Air and Water Pollution).	29,25,000		29,25,000
	Total	29,25,000	1,51,199	30,76,199
	REVENUE ACCOUNT			
	B—Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
	2216—Housing	9,55,000	3,04,000	12,59,000
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
36	4216—Capital Outlay on Housing		2,63,100	2,63,000
	Total	9,55,000	5,67,100	15,22,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
37	2217—Urban Development ..	14,82,29,000	..	14,82,29,000
	REVENUE ACCOUNT			
	B—Social Services			
	(e) Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes			
41	2225—Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	4,980	4,980
	REVENUE ACCOUNT			
	B—Social Services			
	(g) Social Welfare and Nutrition			
42	2235—Social Security and Welfare (Social Welfare)	50,975	50,975
	(h) Others			
45	2251—Secretariat—Social Services ..	9,94,000	..	9,94,000
46	2250—Other Social Services ..	2,19,06,000	..	2,19,06,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Activities			
47	2401—Crop Husbandry ..	42,32,41,000	..	42,32,41,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
REVENUE ACCOUNT				
C—Economic Services				
(a) Agriculture and Allied Activities				
Capital Expenditure Outside the Revenue Account				
C—Capital Account of Economic Services.				
(a) Capital Account of Agriculture and Allied Activities				
48	4402—Capital Outlay on Soil and Water Conservation.	..	48,255	48,255
REVENUE ACCOUNT				
C—Economic Services				
(a) Agriculture and Allied Activities				
50	2404—Dairy Development	..	4,12,35,000	1,10,000
REVENUE ACCOUNT				
C—Economic Services				
(a) Agriculture and Allied Activities				
F—Loans and Advances				
51	6405—Loans for Fisheries	..	43,32,000	..
REVENUE ACCOUNT				
C—Economic Services				
(a) Agriculture and Allied Activities				
52	2406—Forestry and Wild Life	..	43,76,000	43,76,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	REVENUE ACCOUNT C—Economic Services (a) Agriculture and Allied Activities		Rs.	Rs.
54	2408—Food, Storage and Warehousing	46,75,000	..	46,75,000
	REVENUE ACCOUNT C—Economic Services (a) Agriculture and Allied Activities		Rs.	Rs.
55	2415—Agricultural Research and Education.	..	1,98,475	1,98,475
	REVENUE ACCOUNT C—Economic Services (b) Rural Development		Rs.	Rs.
62	2515—Other Rural Development Programmes (Panchayati Raj).	..	25,000	25,000
	REVENUE ACCOUNT C—Economic Services (d) Irrigation and Flood Control		Rs.	Rs.
	2701—Major and Medium Irrigation	4,69,258	4,69,258
	Capital Expenditure Outside the Revenue Account		Rs.	Rs.
66	C—Capital Account of Economic Services		Rs.	Rs.
	(d) Capital Account of Irrigation and Flood Control		Rs.	Rs.
	4701—Capital Outlay on Major and Medium Irrigation.	7,42,04,000	13,94,916	7,55,98,916
	Total ..	7,42,04,000	18,64,174	7,60,68,174

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT C—Economic Services Capital Expenditure Outside the Revenue Account (d) Capital Account of Irrigation and Flood Control			
67	4702—Capital Outlay on Minor Irrigation.		9,89,774	9,89,774
	REVENUE ACCOUNT C—Economic Services Capital Expenditure Outside the Revenue Account C—Capital Account of Economic Services (d) Capital Account of Irrigation and Flood Control			
68	4711—Capital Outlay on Flood Control Projects.		5,22,333	5,22,333
	REVENUE ACCOUNT C—Economic Services Capital Expenditure Outside the Revenue Account C—Capital Account of Economic Services (e) Capital Account of Energy			
69	4801—Capital Outlay on Power Projects	5,33,90,00,000		5,33,90,00,000
	6801—Loans for Power Projects	12,10,00,000		12,10,00,000
	Total	5,46,00,00,000		5,46,00,00,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	REVENUE ACCOUNT C—Economic Services (f) Industry and Minerals 2851—Village and Small Industries (Excluding Public Undertakings) .. .	Rs.	Rs.	Rs.
73			5,15,749	5,15,749
	REVENUE ACCOUNT C—Economic Services (g) Transport 3054—Roads and Bridges .. .		80,267	80,267
	Capital Expenditure Outside the Revenue Account C—Capital Account of Economic Services (g) Capital Account of Transport 5054—Capital Outlay on Roads and Bridges. .. .		4,26,169	4,26,169
79	Total .. .		5,06,436	5,06,436
	REVENUE ACCOUNT C—Economic Services (g) Transport F—Loans and Advances 7075—Loans for Other Transport Services. .. .	99,00,000	.. .	99,00,000
81	REVENUE ACCOUNT C—Economic Services (i) Science, Technology and Environment 3425—Other Scientific Research .. .	9,000	.. .	9,000
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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(j) General Economic Services			
83	3451—Secretariat—Economic Services	..	50,000	50,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(j) General Economic Services			
88	3475—Other General Economic Services.	..	10,000	10,000
	REVENUE ACCOUNT			
	D—Grants-in-Aid and Contributions			
90	3604—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Excluding Panchayati Raj).	12,84,89,000	..	12,84,89,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
92	4858—Capital Outlay on Engineering Industries (Public Undertakings).	1	..	1

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
96	<p>F—Loans and Advances</p> <p>6885—Loans for Other Industries and Minerals (Closed and Sick Industries).</p> <p>Capital Expenditure Outside the Revenue Account</p> <p>C—Capital Account of Economic Services</p> <p>E—Public Debt</p> <p>6003—Internal Debt of the State Government.</p> <p>6004—Loans and Advances from the Central Government.</p> <p>Total</p> <p>Grant Total</p>	<p>Rs.</p> <p>17,04,32,000</p> <p>..</p> <p>..</p> <p>..</p> <p>..</p> <p>..</p> <p>..</p> <p>..</p>	<p>Rs.</p> <p>..</p> <p>..</p> <p>..</p> <p>..</p> <p>..</p> <p>..</p> <p>..</p> <p>..</p>	<p>Rs.</p> <p>17,04,32,000</p> <p>896,89,94,000</p> <p>43,56,36,000</p> <p>940,46,30,000</p> <p>1678,94,37,305</p>
Serial 98				